

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 15.09.2022

Appeal No. 543 of 2021

Riddhi Siddhi Gluco Biols Limited & Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Abhiraj Arora, Advocate with Mr. Shourya Tanay Advocate
i/b ELP for the Respondent.

WITH
Appeal No. 588 of 2021

Riddhi Siddhi Gluco Biols Limited & Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Abhiraj Arora, Advocate with Mr. Shourya Tanay Advocate
i/b ELP for the Respondent.

WITH
Appeal No. 596 of 2021

Oswal Shares and Securities Ltd. & Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Abhiraj Arora, Advocate with Mr. Shourya Tanay Advocate
i/b ELP for the Respondent.

**WITH
Appeal No. 597 of 2021**

Javeri Oswal Commodities Pvt. Ltd. & Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Abhiraj Arora, Advocate with Mr. Shourya Tanay Advocate
i/b ELP for the Respondent.

**WITH
Appeal No. 598 of 2021**

Rajendrakumar Gopilal Jain & Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Abhiraj Arora, Advocate with Mr. Shourya Tanay Advocate
i/b ELP for the Respondent.

**WITH
Appeal No. 600 of 2021**

Ravikumar Javeri Oswal & Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Abhiraj Arora, Advocate with Mr. Shourya Tanay Advocate
i/b ELP for the Respondent.

**WITH
Appeal No. 617 of 2021**

Metroglobal Limited ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Abhiraj Arora, Advocate with Mr. Shourya Tanay Advocate
i/b ELP for the Respondent.

**WITH
Appeal No. 619 of 2021**

M/s. Vital Connections LLP & Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Abhiraj Arora, Advocate with Mr. Shourya Tanay Advocate
i/b ELP for the Respondent.

**WITH
Appeal No. 634 of 2021**

Lalitkumar Ranmal HUF ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Deepak R. Shah, Advocate for the Appellant.

Mr. Abhiraj Arora, Advocate with Mr. Shourya Tanay Advocate
i/b ELP for the Respondent.

**WITH
Appeal No. 635 of 2021**

Shobha Lalitkumar Shah ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Deepak R. Shah, Advocate for the Appellant.

Mr. Abhiraj Arora, Advocate with Mr. Shourya Tanay Advocate
i/b ELP for the Respondent.

**AND
Appeal No. 636 of 2021**

Sneha Lalitkumar Shah ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Deepak R. Shah, Advocate for the Appellant.

Mr. Abhiraj Arora, Advocate with Mr. Shourya Tanay Advocate
i/b ELP for the Respondent.

ORDER:

1. List on October 31, 2022.
2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of

this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala
Presiding Officer

Justice M.T. Joshi
Judicial Member

Ms. Meera Swarup
Technical Member

15.09.2022
msb